

(2010) 09 KL CK 0418

In the High Court Of Kerala

Case No : Writ Petition (C) No. 28851 of 2010 (F)

Vipin E.N.

APPELLANT

Vs

Kannur University, The Controller of Examinations and The
Principal, Sree Narayana Guru College

RESPONDENT

Date of Decision : 20-09-2010

Acts Referred:

Citation : (2010) 09 KL CK 0418

Hon'ble Judges : T.R. Ramachandran Nair, J

Bench : Single Bench

**Advocate : M.V. Amaresan, for the Appellant; No Appearance, for the
Respondent**

Judgement

T.R. Ramachandran Nair, J.—The petitioner was a student under the third respondent and he had completed Engineering Course in 2009 in the trade of Electrical and Electronics Engineering. He lost two papers, viz. Software Engineering EE 2K 501 and Analog and Digital Communication EE 2K 502 of his fifth semester. Herein, the prayer is for a direction to the University to complete the revaluation as sought for in Ext.P1 application.

2. Heard learned Standing Counsel for the University. It is submitted that sufficient time may be granted to complete the revaluation and inform the result to the petitioner.

3. There will be a direction to the University to complete the revaluation and inform the result to the petitioner within a period of six weeks from the date of receipt of a copy of this judgment, if the application and the payment of fee are in order and if the petitioner has complied with all other formalities.

The writ petition is disposed of as above. No costs.